

(b) On 9.10.90, the Crime Branch arrested six persons including a dismissed constable of Delhi Police while they were planning to rob a business man in Punjabi Bagh. A case u/s 402 IPC and 5 TADA and 25/27 Arms Act, P.S. Punjabi Bagh, was registered against them.

Recommendations of Dhanoa Committee

1637. SHRI K.S RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Dhanoa Committee appointed to review the working of national Council for Cement and Building Material has submitted its report:

(b) if so, the details of the recommendations made especially in respect of staff;

(c) whether the Government have accepted the recommendations of Dhanoa Committee; and

(d) if so, the action taken to implement the recommendations?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) The Committee has inter-alia observed that National Council for Cement and Building materials (NCB) has created an adequate infrastructure base for research works related to the cement industry. The Committee has also observed that while the overall personnel policy and its implementation in National Council for Cement & Building Materials is sound, there are some aberrations and points of dissatisfaction amongst staff and these may be rectified.

(c) & (d). The Dhanoa Committee was appointed by the Government pursuant to a resolution of the Board of Governors of NCB

and the report has been remitted to the Board of Governors.

DSR Sets for Andaman and Nicobar

1638. SHRIMANORANJAN BHAKATA: Will the PRIME MINISTER be pleased to state:

(a) the number of DSR sets for broadcasting which have been set up in to Andaman & Nicobar Islands and the names of places where these have been set up;

(b) whether the Government are aware that these sets are not giving satisfactory service;

(c) if so, the action taken by the Government in this regard; and

(d) the amount involved in the installation of such sets?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (d). Doordarshan have not installed any Direct Reception Sets in the Islands. However, Union Territory Administration is reported to have installed 10 such sets, one each at Teressa, Katchal, Kadamkala, Ramakrishanapuram (little Andaman), Sastrinagar (Great Nicobar), Dugong Creek, Havlock, Hutbay, Biliground, Kalighat. The information about the expenditure incurred by the Union Territory Administration on establishment of these sets is not, therefore, available with Doordarshan.

The Union Territory Administration has informed Doordarshan about mal-functioning of these sets. The Administration has been advised to transport the sets to Doordarshan's Maintenance Centre at Port Blair so that repairs could be undertaken.